

(41)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/518/ (IB)/2017  
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD  
NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. TK BHASKAR  
SHWETHA VASUDEVAN

Counsel for the  
PETITIONER



2. T. Poornam  
R. Subana

Counsel for  
The Respondent



**ORDER**

Counsel representing both the parties are present and sought time for making their submissions. Time enlarged finally. Put up on 07.08.2017 at 10.30 A.M.

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)